

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

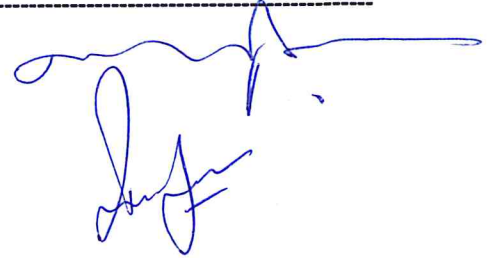
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 73/BB/17	-	For compliance of balance objections raised by Registry	Rule 6 of IB	NLMK India Service Centre Pvt Ltd Vs Universal Power Transformers Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	RNS P Acharya (9916129408)	Petitioners	
2.	Rachit Devgun (9810654154) 9810654154		



ORDER

Counsel for petitioner is present. He has filed memo stating that he complied objections raised by the registry and also filed additional affidavit before the Tribunal. At the first instance before admitting the petition counsel for petitioner informed that notice may be ordered to the respondent. Issue notice to the respondent. Petitioner to collect notices from the registry and serve on the respondent. List it on 06.10.2017.


MEMBER(J)


MEMBER(T)